

मेरा आरोप सही है, मैं चैलेंज करता हूँ, मंत्री जी जबाब दें।

(व्यवधान)

श्री राम विलास पासवान . आप आल इंडिया इंस्टीट्यूट पर क्यों नहीं डिस्कशन करवाते हैं ? ....

(Interruptions)\*\*

MR. SPEAKER: Nothing is going on record.

(Interruptions)

MR. SPEAKER: Please sit down. Why don't you sit down? Please sit down when I am standing.

यह बहुत बुरी बात है ।

You are having verbal duel here in the Parliament! What is this? I am here to conduct the business; not you yourself. It is not repartee or anything.

(Interruptions)

MR. SPEAKER: It can be done in a proper manner. They have given theirs; you can give yours.

(Interruptions)

MR. SPEAKER: Please sit down. There is another motion coming. Not this way.

(Interruptions)

अध्यक्ष महोदय : क्या हो रहा है  
आह लोगों को ?

Please sit down. Have you gone berserk?

SHRI CHITTA BASU (Barasat): I have given a motion regarding agitation against the Essential Commodities (Maintenance) Order.... (Interruptions)\*\*

MR. SPEAKER: No. Not allowed. Don't record.

PROF. K. K. TEWARY (Buxar): There may be a demand for holding an inquiry; I am talking about AIIMS (Interruptions)\*\*

MR. SPEAKER: No. That also not allowed. Order please.

(Interruptions)\*\*

MR. SPEAKER: It has to be done on a proper Motion. No, please: not allowed. Don't record.

(Interruptions)\*\*

MR. SPEAKER: Order, order. Nothing is going on record.

Only Papers to be laid on the Table.

12.06 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) ACT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): I beg to lay on the Table a copy of the Public Premises (Eviction of Unauthorised Occupants) Amendment Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 741 in Gazette of India dated the 8th August, 1981, under sub-section (3) of section 18 of the Public Premises (Eviction of Unauthorised Occupants) Act, 1971. [Placed in Library. See No. LT-3528/82]

ANNUAL REPORT OF AND REVIEW ON INDIAN INVESTMENT CENTRE DELHI FOR 1980-81

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Investment Centre, New Delhi, for the year 1980-81 along with Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Investment Centre, New Delhi, for the year 1980-81.